

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

BOMBAY BENCH

CIRCUIT SITTING AT NAGPUR

O.A. NO: 553/93

199

T.A. NO: --

DATE OF DECISION 10-9-93

Hemchandra Raghunath Thakare Petitioner

Mr. M. R. Rajguru Advocate for the Petitioners

Versus

The Chairman, CBDT New Delhi & Ors. Respondent

Mr. M. G. Bhangade Advocate for the Respondent(s)

CORAM:

The Hon'ble Mr. Justice M. S. Deshpande, Vice Chairman

The Hon'ble Mr. --

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ?
3. Whether the Lordships wish to see the fair copy of the Judgement ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

M

(M. S. DESHPANDE)
VC

mbm*

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH
CIRCUIT SITTING AT NAGPUR

O.A.553/93

Hemchandra Raghunath Thakare,
Income Tax Officer, Ward 2,
Chandrapur. .. Applicant

-versus-

1. The Chairman,
Central Board of Direct Taxes,
New Delhi.
2. The Chief Commissioner of Income Tax,
Sadhu Waswani Marg,
Pune.
3. The Commissioner of Income Tax,
Ayakar Bhavan, Civil Lines,
Nagpur. .. Respondents

Coram: Hon'ble Shri Justice M.S.Deshpande
Vice-Chairman.

Appearances:

1. Mr. M.R. Rajguru
Advocate for the
Applicant.
2. Mr. M.G. Bhangade
Counsel for the
Respondents.

ORAL JUDGMENT:
(Per M.S.Deshpande, V.C.)

Date: 10-9-93

Heard Mr. M.R. Rajguru for the applicant
and Mr. M.G. Bhangade for the respondents. Reply filed.

2. The applicant had been reverted and he therefore approached this Tribunal by O.A.762/88. In the judgment dt.9-3-90 the Tribunal observed that the applicant should be deemed to have continued as an Income Tax Officer as if reversion has not taken place and directed the respondents to post him forthwith as an Income Tax Officer. The applicant in pursuance of the order dt.3-8-90 joined as Income Tax Officer on 14-8-90. Obviously in view of the decision of this Tribunal the applicant would be entitled to for the salary for the period from 10-3-90 to 13-8-90 together with annual increments

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if any from 1-4-90 to 1-4-93. The amount be paid to the applicant within three months from today together with interest @ 12% p.a.

3. The application is disposed of .

M

M.S. DESHPANDE
(M.S. DESHPANDE)
VC